

# IN THE HIGH COURT OF ORISSA, CUTTACK

## Realisation of Court Fees received towards NOT READY Certified Copy Applications

Date : 02.01.2024

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	SANJAY KUMAR BEHERA	34/2024	02.01.2024	WA/1029/2022	10		C	
2	M/S. PRADIP KUMAR MALLICK, B. B. BEHERA	50/2024	02.01.2024	CRLMA/482/2023	10		C	
3	A SUNDARAY	51/2024	02.01.2024	FAO/497/2017	7		U	
4	A SUNDARAY	52/2024	02.01.2024	FAO/70/2005	7		U	
5	A SUNDARAY	53/2024	02.01.2024	FAO/498/2017	7		U	
6	A SUNDARAY	54/2024	02.01.2024	FAO/66/2005	7		U	
7	K K NATH	55/2024	02.01.2024	FAO/163/2021	7		U	
8	A SUNDARAY	56/2024	02.01.2024	FA/196/1996	7		U	
9	A SUNDARAY	57/2024	02.01.2024	FA/202/1996	7		U	
10	A SUNDARAY	58/2024	02.01.2024	FA/234/1995	7	DMS application. Court fee to be paid	U	
11	A SUNDARAY	59/2024	02.01.2024	FA/19/1995	7	DMS application. Court fee to be paid	U	
12	A SUNDARAY	60/2024	02.01.2024	FA/133/2000	7		U	
13	A SUNDARAY	61/2024	02.01.2024	FA/238/1995	7	DMS application. Court fee to be paid	U	
14	A SUNDARAY	62/2024	02.01.2024	FA/394/1994	7	DMS application. Court fee to be paid	U	
15	A SUNDARAY	63/2024	02.01.2024	FA/393/1994	7	DMS application. Court fee to be paid	U	

16	A SUNDARAY	64/2024	02.01.2024	FA/236/1995	7	DMS application. Court fee to be paid	U	
17	A SUNDARAY	65/2024	02.01.2024	FA/233/1995	7		U	
18	A SUNDARAY	66/2024	02.01.2024	FA/420/1994	7		U	
19	A SUNDARAY	67/2024	02.01.2024	FA/390/1994	7	DMS application. Court fee to be paid	U	
20	A SUNDARAY	68/2024	02.01.2024	FA/389/1994	7		U	
21	A SUNDARAY	69/2024	02.01.2024	FA/237/1995	7		U	
22	A SUNDARAY	70/2024	02.01.2024	FA/289/1995	7		U	
23	A SUNDARAY	71/2024	02.01.2024	FA/422/1994	7	DMS application. Court fee to be paid	U	
24	A SUNDARAY	72/2024	02.01.2024	FA/232/1995	7		U	
25	S BARIK	73/2024	02.01.2024	CRLMC/3400/2023	7		U	
26	R K NAYAK	74/2024	02.01.2024	WP (C) /23395/2022	7		U	
27	B L MISHRA	75/2024	02.01.2024	WP (C) /3545/2008	7		U	
28	P K BARIK	76/2024	02.01.2024	OJC/3839/2002	7		U	
29	K P BEHERA	77/2024	02.01.2024	ABLAPL/7335/2023	7		U	
30	A K SARANGI	78/2024	02.01.2024	CRLREV/81/2017	7		U	
31	S B UDGOTA	79/2024	02.01.2024	WP (C) /22681/2017	7	DMS application. Court fee to be paid	U	
32	P K LENKA	80/2024	02.01.2024	CMP/1217/2023	7		U	
33	P K MOHANTY	81/2024	02.01.2024	OJC/11483/1996	7		U	
34	M K PANI	82/2024	02.01.2024	ABLAPL/2506/2023	7		U	
35	P K MISHRA	83/2024	02.01.2024	ABLAPL/12924/2023	7		U	
36	CHHABI RANA	102/2024	02.01.2024	CONTC/512/2016	10		C	
37	JINU RANI	103/2024	02.01.2024	WP (C) /41281/2023	10		C	
38	A. SUNDARAY	104/2024	02.01.2024	WP (C) /41421/2023	10		C	
39	D. NAYAK	108/2024	02.01.2024	WP (C) /22361/2014	10		C	
40	M.R. SAHOO	109/2024	02.01.2024	WP (C) /22361/2014	10		C	
41	A. JENA	113/2024	02.01.2024	RVWPET/216/2023	7		U	
42	T. SWAIN	114/2024	02.01.2024	WP (C) /42047/2023	10		C	
43	TAPAN SWAIN	115/2024	02.01.2024	WP (C) /42043/2023	10		C	
44	R. MUDULI	116/2024	02.01.2024	ABLAPL/16644/2022	7		U	

45	TAPAN SWAIN	117/2024	02.01.2024	WP (C) /42044/2023	10		C	
46	TAPAN SWAIN	118/2024	02.01.2024	WP (C) /42045/2023	10		C	
47	TAPAN SWAIN	119/2024	02.01.2024	WP (C) /42048/2023	10		C	
48	T. SWAIN	121/2024	02.01.2024	WP (C) /42046/2023	10		C	
49	T. SWAIN	123/2024	02.01.2024	WP (C) /42039/2023	10		C	
50	T. SWAIN	124/2024	02.01.2024	WP (C) /42042/2023	10		C	
51	T. SWAIN	125/2024	02.01.2024	WP (C) /42065/2023	10		C	
52	A.K. DAS	126/2024	02.01.2024	WP (C) /34046/2023	10		C	
				<b>Total</b>	<b>415</b>			